

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
Sri Venkatram spinners Pvt Ltd

MAIN PETITION NUMBER : IBA/216/2019
(IA/MA) APPLICATION NUMBERS

IA(IBC)/1262(CHE)2024

ORDER

Present: Mr. T.K.Bhaskar along with Mr. A.G.Sathyanarayana,
Ld. Counsel for Applicant.
Mr. Mahalingam Sureshkumar, Ld. Liquidator in person.

Arguments on the application heard.

Written synopsis be filed supported by case laws within a week.

Order reserved.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**